

NATIONAL COMPANY LAW TRIBUNAL, MUMBAI BENCH
COURT III

18. *I.A. 527/2021
*I.A. 1294/2021 (66(1))
*I.A. 1375/2021 (66(1))
I.A. 2194/2020 (60(5))
I.A. 2190/2020 (60(5))
I.A. 2177/2020 (60(5))
I.A. 2122/2020 (60(5))
I.A. 1578/2020 (60(5))
IN
C.P.(IB)-4513(MB)/2018

CORAM: SHRI H.V. SUBBA RAO, MEMBER (J)
SHRICHANDRA BHAN SINGH, MEMBER (T)

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL
COMPANY LAW TRIBUNAL ON **07.07.2021**

NAME OF THE PARTIES: M/S. S.K Ganguli

V/s

D. Thakkar Constructions Pvt Ltd

SECTION 9 OF INSOLVENCY AND BANKRUPTCY CODE, 2016

ORDER

Mr. Ayush J. Rajani, counsel appearing for the RP, Mr. Gajanan
Chaubey, counsel appearing for the respondent through virtual
hearing.

Counsel appearing for the respondent requested time for filing reply.
The respondent is directed to file reply within 10 days by serving an
advance copy of the concerned respondent side. List this matter on
06.08.2021.

I.A. 862/2021 I.A.1140/2021

The above I.A. 862/2021 has been filed for exclusion/extension of the CIRP process and I.A. No. 1140/2021 has been filed for approval of the resolution plan. List these both I.As. along with I.A. No. 931.2021 on 06.08.2021.

Counsel appearing for the RP mentioned that he has filed report based on forensic audit. Nearly 27 applications have been filed u/s 66 (Fraudulent Transactions) done by various parties.

The counsel for the RP further mentioned that for the purpose of disposal he would bunch them into 3 categories for the convenience of the bench. In view of this RP is directed that on the next date of hearing he should give a praecipe as to how he is bunching those applications filed u/s 66 for hearing/disposal by the bench.

I.A. 2194/2020 I.A. 2190/2020 I.A.2177/2020

I.A. 2122/2020 I.A.1578/2020

The above I.As have been filed by RP against the encashment of the bank guarantee by the different parties.

The counsel appearing for the RP further mentioned that the pleadings are complete in all these applications and may be taken up for hearing.

List this matter on 06.08.2021 High on board.

Sd/-
CHANDRA BHAN SINGH
Member (Technical)

Sd/-
H.V. SUBBA RAO
Member (Judicial)